## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 145/ALD/2017, CANO.129

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF

NAME OF THE COMPANY: M/s. Kymar Infratech and constructions PV+
L+d

SECTION OF THE COMPANIES ACT/I & B CODE: U/s. 230 and 23 2 of the companies

Signature Representation Designation SI. NO.

1. Anil Kumar PCS Petitions cois Amilé'
2. KULDEEP SINGH STA 1,283
O.L. K.Syl

C.P. No. 145/2017, CA No. 129/ALD/2017

Shri Anil Kumar, PCS for petitioner. He submits proof of publication alongwith proof of service to the Central Government and other Regulatory Authority, in compliance of previous direction dated 18.11.2017 of this Court.

Shri Kuldeep Singh, proxy for O.L. seeks time to file representation affidavit of the R.D. Hence, time is granted.

The matter be listed on 29th January, 2018

Date: 20/12/2017

Typed by Jyoti (Stenographer) Member(Judicial)